

STATEMENT*Power Generated from Non-conventional energy sources in the Country*

Sl. No.	Technology	Cumulative capacity installed (as on 30.06.95)	Cost Rs.
1.	Wind Power	366 MW	3.5 - 4.0 crores/MW
2.	Small Hydro Power	121 MW	3.5 - 5.5 crores/MW
3.	Biomass Cogeneration/ combustion Power	20 MW	2.0 - 2.5 crores/MW
4.	Solar Photovoltaic	820 KW	3.5 - 4.0 lakhs/KW

Adulterated Milk

2932. DR. ASIM BALA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some leading multinational milk and baby food companies are using adulterated milk;

(b) if so, the details thereof; and

(c) the action taken against these companies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No such case has been reported by the authorities responsible for enforcing the Prevention of Food Adulteration Act, 1954 and Rules thereunder.

(b) and (c). Does not arise.

T. B. Hospitals

2933. SHRI RAJVEER SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

(a) whether the Government propose to open more T.B. Hospitals;

(b) if so, the details thereof State-wise;

(c) whether T. B. patients are discharged from hospitals before they recover completely;

(d) if so, the number of such complaints received so far; and

(e) the action taken by the Government on these complaints?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No, Sir.

(b) Does not arise.

(c) to (e). Under National Tuberculosis Control Programme major of TB cases are provided domiciliary

treatment. Only in very set cases there is a need for hospitalisation. Once the general condition of such patients improves with treatment, and the acute Phase is over, further treatment can be completed at home.

NCC Training

2934. SHRI K. G. SHIVAPPA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to make NCC training compulsory for the able bodied students between 17 and 25 years in all co-educational institutions in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). There is no proposal to make NCC training compulsory for youth, in view of the enormous financial and infrastructural requirements, and in keeping with the democratic ethos under which such training should be on voluntary basis.

Solar Cooker

2935. SHRI DILEEP BHAI SANGHANI: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to instal Solar Cooker in Gujarat during the Eighth Five Year Plan period;

(b) if so, the details thereof;

(c) the steps taken for proposed to be taken to instal and popularies Solar Cooker in the State during 1995-96; and

(d) if not, the reasons therefor?